Regarding violence against the Satnami Community in Baloda Bazar, Chhattisgarh-Laid

ADV. CHANDRA SHEKHAR (NAGINA): The recent violence against the Satnami community in Baloda Bazar, Chhattisgarh, is a matter of grave concern that demands immediate action. On June 10, 2024, peaceful protests erupted in response to the shocking vandalization of their sacred 'jaitkhamb' on May 15-16. This incident has not only disrespected their cultural identity but has also ignited deep-seated anger and frustration within the community. What is more concerning is that about 200 individuals have been arrested, with a disproportionate number being marginalized members of the Satnami community. This targeted approach raises alarming questions about systemic discrimination and the violation of fundamental rights. It is imperative that we address these grievances with sensitivity and urgency. The targeting of marginalized sections and the use of excessive force by police are unacceptable and must be condemned. We must stand in solidarity with the Satnami community to uphold their rights and restore their dignity. Immediate Government intervention is essential to prevent further escalation and to promote peace and justice in our society.